

SC No. 399/2019
FIR No. 600/2015
PS Anand Parbat
State Vs. Nand Kishor Singh & Anr.

20.06.2020

The matters fixed w.e.f. 16.06.2020 onwards in the Subordinate Courts are to be dealt with as per the order bearing no. 16/DHC/2020 dated 13.06.2020 of the Hon'ble High Court of Delhi and also in view of the Circular/Duty Roster for June, 2020 of Ld. District & Sessions Judge, West, Tis Hazari Courts, Delhi bearing no. 421/10147-10195/Misc./Gaz./DJ West/2020 dated 15.06.2020.

There is COVID-19 Pandemic in the country for long time and there was also lock-down in the country.

Present: Sh. Girish Giri, Ld. Addl. P.P. for the State.

None for the accused persons.

Reader of the court has reported that no request for video conference hearing has been received so far.

Record perused.

The case is at the stage of PE.

Earlier this court was vacant.

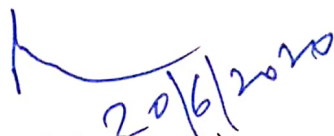
No urgency has been shown so far by any of the party in this case.

In the interest of justice, put up for appearance/ P.E. on 05.08.2020. However, it shall be open for either of the sides to move

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20/6/2020

appropriate application for early hearing on ground of perceived “urgency” by sending such application to the dedicated e-mail address of the court i.e. readerasj04west@gmail.com and the same shall be considered and dealt with as per procedure prescribed by law.


(Manish Gupta)
ASJ-04(West)
Tis Hazari Courts/Delhi
20.06.2020

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C.A. No. 54631/2016

Naveen Grover Vs. Komal Minocha & Anr.

20.06.2020

The matters fixed w.e.f. 16.06.2020 onwards in the Subordinate Courts are to be dealt with as per the order bearing no. 16/DHC/2020 dated 13.06.2020 of the Hon'ble High Court of Delhi and also in view of the Circular/Duty Roster for June, 2020 of Ld. District & Sessions Judge, West, Tis Hazari Courts, Delhi bearing no. 421/10147-10195/Misc./Gaz./DJ West/2020 dated 15.06.2020.

There is COVID-19 Pandemic in the country for long time and there was also lock-down in the country.

Present: None for the parties.

Reader of the court has reported that no request for video conference hearing has been received so far from any side in this case.

Record perused.

Earlier this court was vacant.

No urgency has been shown so far by any of the party in this case.

In the interest of justice, put up for appearance/ purpose already fixed on 05.08.2020. However, it shall be open for either of the sides to move appropriate application for early hearing on ground of perceived "urgency" by sending such application to the dedicated e-mail

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address of the court i.e. readerasj04west@gmail.com and the same shall be considered and dealt with as per procedure prescribed by law.



(Manish Gupta)
ASJ-04(West)
Tis Hazari Courts/Delhi
20.06.2020

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Crl. Rev. No. 228/2019
Akhileshwar Prasad Suman Vs. State

20.06.2020

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There is COVID-19 Pandemic in the country for long time and there was also lock-down in the country.

Present: None for the revisionist.

Sh. Girish Giri, Ld. Addl. P.P. for the State/respondent.

Reader of the court has reported that no request for video conference hearing has been received so far from any side in this case.

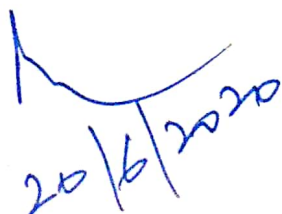
Record perused.

Earlier this court was vacant.

No urgency has been shown so far by any of the party in this case.

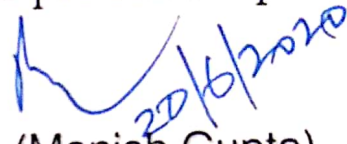
In the interest of justice, put up for appearance/ purpose already fixed on 05.08.2020. However, it shall be open for either of the sides to move appropriate application for early hearing on ground of perceived "urgency" by sending such application to the dedicated e-mail

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20/6/2020

-2-

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(Manish Gupta)

ASJ-04(West)

Tis Hazari Courts/Delhi

20.06.2020

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**SC No. 681/2017
FIR No. 324/2015
PS Kirti Nagar
State Vs. Ajit**

20.06.2020

The matters fixed w.e.f. 16.06.2020 onwards in the Subordinate Courts are to be dealt with as per the order bearing no. 16/DHC/2020 dated 13.06.2020 of the Hon'ble High Court of Delhi and also in view of the Circular/Duty Roster for June, 2020 of Ld. District & Sessions Judge, West, Tis Hazari Courts, Delhi bearing no. 421/10147-10195/Misc./Gaz./DJ West/2020 dated 15.06.2020.

There is COVID-19 Pandemic in the country for long time and there was also lock-down in the country.

Present: Sh. Girish Giri, Ld. Addl. P.P. for the State.

None for the accused.

Previous ordersheets reflects that accused is on bail in this case.

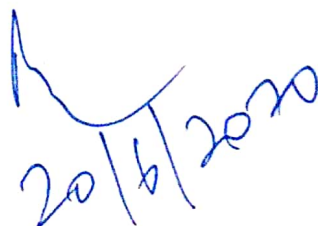
Reader of the court has reported that no request for video conference hearing has been received so far.

Record perused.

Earlier this court was vacant.

Ahlmad Shri Jagdish Chander, of the court has submitted that he has contacted the Ld. counsel of the accused telephonically i.e. Shri Indu Shekhar, Advocate at mobile no. 9891777405. It is further submitted by Ahlmad of the court that he contacted the said Ld.

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A handwritten signature in blue ink, followed by the date 20/6/2020 written in the same ink.

Counsel from his mobile number 8930137830. It is also submitted by Ahlmad that counsel for accused was not ready to advance final arguments today and sought adjournment for addressing arguments through video conferencing.

Since the case is at the stage of final arguments , therefore, it is an urgent case.

In view of the above facts and circumstances and in the interest of justice, put up for final arguments through video conferencing through CISCO Webex App. on 14.07.2020.

Ld. Counsel for accused is directed to submit brief written submissions, through dedicated e-mail id of the court i.e. readerasj04west@gmail.com within two weeks from the date of this order. He be also informed that he may also advance oral arguments through video conferencing on the next date in this case.

Reader/Ahlmad shall ensure that causelist shall separately indicate and reflect this case as urgent.

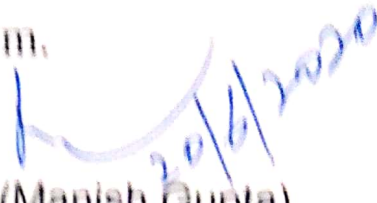
Reader of the court is directed to send message by e-mode to the Ld. Counsel for accused regarding the next date in this case.

The Ahlmad of the court has submitted that he has informed

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the next date and purpose to the Ld. Counsel for the accused and the requisite message shall also be sent to him.


(Manish Gupta)

ASJ-04(West)

Tis Hazari Courts/Delhi

20.06.2020

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Crl. Rev. No. 321/2019

Rajesh Kumar Ratta Vs. State & Ors.

20.06.2020

The matters fixed w.e.f. 16.06.2020 onwards in the Subordinate Courts are to be dealt with as per the order bearing no. 16/DHC/2020 dated 13.06.2020 of the Hon'ble High Court of Delhi and also in view of the Circular/Duty Roster for June, 2020 of Ld. District & Sessions Judge, West, Tis Hazari Courts, Delhi bearing no. 421/10147-10195/Misc./Gaz./DJ West/2020 dated 15.06.2020.

There is COVID-19 Pandemic in the country for long time and there was also lock-down in the country.

Present: None for the revisionist.

Sh. Girish Giri, Ld. Addl. P.P. for the State/respondent no.

1.

None for respondent no. 2 and 3.

Reader of the court has reported that no request for video conference hearing has been received so far from any side in this case.

Record perused.

Earlier this court was vacant.

No urgency has been shown so far by any of the party in this case.

In the interest of justice, put up for appearance/ purpose already fixed on 05.08.2020. However, it shall be open for either of the

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20/6/2020

sides to move appropriate application for early hearing on ground of perceived "urgency" by sending such application to the dedicated e-mail address of the court i.e. readerasj04west@gmail.com and the same shall be considered and dealt with as per procedure prescribed by law.


(Manish Gupta)
ASJ-04(West)
Tis Hazari Courts/Delhi
20.06.2020

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**SC No. 57495/2016
FIR No. 69/2013
PS Mundka
State Vs. Nitu Daral etc.**

20.06.2020

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None for the accused persons.

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(Manish Gupta)
ASJ-04(West)
Tis Hazari Courts/Delhi
20.06.2020

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SC No. 56443/2016
FIR No. 57/2016
PS Khayala
State Vs. Sagar @ Bablu

20.06.2020

The matters fixed w.e.f. 16.06.2020 onwards in the Subordinate Courts are to be dealt with as per the order bearing no. 16/DHC/2020 dated 13.06.2020 of the Hon'ble High Court of Delhi and also in view of the Circular/Duty Roster for June, 2020 of Ld. District & Sessions Judge, West, Tis Hazari Courts, Delhi bearing no. 421/10147-10195/Misc./Gaz./DJ West/2020 dated 15.06.2020.

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Present: Sh. Girish Giri, Ld. Addl. P.P. for the State.

None for the accused.

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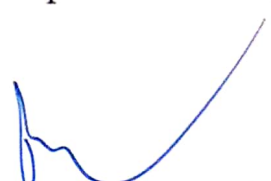
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(Manish Gupta)
ASJ-04(West)
Tis Hazari Courts/Delhi
20.06.2020

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